

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

6. I.A. 1420/2024  
IN  
C.P. (IB)-4135(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: USV Private Limited

VS

Lok Housing and Constructions Limited

**Appearance:**

For the Applicant: Adv. Rahult Hakani

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 1420/2024**

The above application has been filed by Mr. Mr. Darshan Lalit Kumar Gandhi for an expeditious hearing to Interlocutory Application No. 2736 of 2021.

We note that the said I.A. is coming up for hearing on 18.04.2024. In view of the same, no further orders are required.

In view of above, I.A. 1420/2024 is **disposed of as infructuous.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)